NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) /199/9/HDB/2017
NAME OF THE COMPANY	KMK Event Management Ltd
NAME OF THE PETITIONER(S)	Mr. Sitaram Panwar
NAME OF THE RESPONDENT(S)	KMK Event Management Ltd
UNDER SECTION	
	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation,	E-mail & Telephone No.	Signature
Rampat lal Mandham	Alvocala		10
Tei Prakash Tolhmwal	-An	928574315	\bigvee
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Counsel for Respondent(s):

Designation	E-mail & Telephone No.	Signature
	Designation	Designation E-mail & Telephone No.

Heard Mr. Bankatlal Mandhani and Mr. Tejprakash Toshniwal, learned counsels for the petitioner and none appears for the respondent.

Post the case on 07.11.2017

Member (Technical)

Member (Judicial)